

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15575/2025 BLAPL/5430/2025	BHETU @ CHANDAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /268 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000531/2025
2	D-BLAPL/15454/2025 BLAPL/5431/2025	RASANANDA DIGAL VS STATE OF ODISHA	GOREKHANATH DAS VS	TANGI (KHURDA) /198 /2025 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000149/2025
3	D-BLAPL/15772/2025 BLAPL/5432/2025	RATIKANTA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000139/2025
4	D-BLAPL/15766/2025 BLAPL/5433/2025	CHHOTA KALIA @ TAYAB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /20 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000043/2025
5	D-BLAPL/15771/2025 BLAPL/5434/2025	KANHA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 A.D.J., SORO(Baleshwar) Spl/0000050/2025
6	D-BLAPL/15293/2025 BLAPL/5435/2025	MANOJ MUDULI VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /85 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000097/2024
7	D-BLAPL/15044/2025 BLAPL/5436/2025	BALARAM PALEI @ GOLEI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BALIPATNA /160 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000166/2024
8	D-BLAPL/14923/2025 BLAPL/5437/2025	SAROJ KUMAR KHATOI VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /119 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000114/2025
9	D-BLAPL/15237/2025 BLAPL/5438/2025	PINTU BEHERA VS STATE OF ODISHA	RABINDRA KUMAR MISHRA VS	GANIA /10 /2025 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000047/2025
10	D-BLAPL/14668/2025 BLAPL/5439/2025	DEBANANDA SAGAR VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /13 /2023 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000005/2023
11	D-BLAPL/15398/2025 BLAPL/5440/2025	PRASANTA KUMAR PRADHAN @ PAPU VS STATE OF ODISHA	RAMDAS ACHARY VS	SAHID NAGAR P.S. /182 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000400/2025

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12	D-BLAPL/14669/2025 BLAPL/5441/2025	DEBANANDA SAGAR VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPURE VIGILANCE /3 /2023 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000001/2023
13	D-BLAPL/15378/2025 BLAPL/5442/2025	MALAYA MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /112 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000250/2025
14	D-BLAPL/15419/2025 BLAPL/5443/2025	ASHOK KUMAR SAHU VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPURE VIGILANCE /19 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000007/2025
15	D-BLAPL/15412/2025 BLAPL/5444/2025	JAGANNATH BARIK VS STATE OF ODISHA	AMLAN MOHANTY VS	PARADEEP LOCK /101 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000322/2025
16	D-BLAPL/15444/2025 BLAPL/5445/2025	LALIT NAIK VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPURE VIGILANCE /19 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000007/2025
17	D-BLAPL/15600/2025 BLAPL/5446/2025	JHANTU MANDAL VS STATE OF ODISHA	RAJJEET ROY VS	SINGLA /81 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000263/2024
18	D-BLAPL/15831/2025 BLAPL/5447/2025	SK. BABULU VS STATE OF ODISHA	KASHINATH PATTNAIK VS	MADHUPATNA /414 /2023 1ST A.D.J., CUTTACK(Cuttack) Spl/0000035/2023
19	D-BLAPL/15748/2025 BLAPL/5448/2025	PAPU @ MANOJ KUMAR LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /58 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000142/2025
20	D-BLAPL/14548/2025 BLAPL/5449/2025	CHAKARA @ CHAKRADHAR SAMAL VS STATE OF ODISHA	SADHAN MOHANTY VS	CUTTACK SADAR /145 /2022 1ST A.D.J., CUTTACK(Cuttack) ST/0000049/2023
21	D-BLAPL/15288/2025 BLAPL/5450/2025	JITU @ SABYASACHI MALLICK VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	NIALI /172 /2025 J.M.F.C.,NIALI(Cuttack) GR/0000163/2025
22	D-BLAPL/15752/2025 BLAPL/5451/2025	MEENA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /172 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000135/2025
23	D-BLAPL/15437/2025	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK	SATYA NARAYAN MISHRA 4	SIMULIA /209 /2017

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	BLAPL/5452/2025	VS STATE OF ODISHA	VS	J.M.F.C.,SORO(Baleshwar) CT/0000708/2017
24	D-BLAPL/15546/2025 BLAPL/5453/2025	ROHIT BAIRAGI VS STATE OF ODISHA	ANIRUDHA DAS VS	G.R.P.S. (TITLAGARH) /43 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000025/2025
25	D-BLAPL/15759/2025 BLAPL/5454/2025	CHHOTA KALIA @ TAYAB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /196 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000279/2024
26	D-BLAPL/15579/2025 BLAPL/5455/2025	JANMEJAYA BADAJENA @ SAJAN VS STATE OF ODISHA	RAJJEET ROY VS	KHURDA MODEL /109 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000253/2025
27	D-CMAPL/18571/2025 CMAPL/165/2025	SUBODHA KUMAR RATHA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //
28	D-CMP/19352/2025 CMP/828/2025	RANGU VENKATAMMA VS RANGU MURALI	BAIBASWATA PANIGRAHI VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) EP/0000010/2019
29	D-CRLA/14581/2025 CRLA/616/2025	DAITARI BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	NIMAPADA /53 /2021 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000010/2021
30	D-CRLA/15498/2025 CRLA/617/2025	DILIP KUMAR SAHU VS STATE OF ODISHA	MANOJ BIHARI DAS VS	ANGUL TOWN /361 /2021 A.D.J.,ANGUL(Anugul) CT/0000175/2021
31	D-CRLA/15522/2025 CRLA/618/2025	RAJIBA@RAJIB PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /19 /2017 A.D.J.,BOUDH(Baudh) ST/0000108/2022
32	D-CRLMA/15181/2025 CRLMA/75/2025	SONU TANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SUNDARGARH TOWN /198 /2012 DISTRICT & SESSIONS JUDGE,SUNDERGARH CRA/0000006/2025
33	D-CRLMC/13475/2025 CRLMC/1879/2025	BISHAL KAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KINJIRKELA /102 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000553/2024
34	D-CRLMC/14379/2025 CRLMC/1880/2025	BIBEK @ VIBEK @ BIBEKANANDA BEHERA VS	JUGALA KISHORE PANDA VS	CHANDRASEKHARPUR /183 /2017 J.M.F.C.(II),BHUBANESWAR(Khordha)

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35	D-CRLMC/15029/2025 CRLMC/1881/2025	STATE OF ODISHA BIGNESWAR@BIGHNESWAR@ANIL SUNA VS	SARBESWAR SAHOO VS	CT/0002026/2017 G.R.P.S. (TITILAGARH) /24 /2012 J.M.F.C.,KANTABANJI(Balangir) GR/0000118/2012
36	D-CRLMC/14380/2025 CRLMC/1882/2025	STATE OF ODISHA BIBEK @ VIBEK @ BIBEKANANDA BEHERA VS	JUGALA KISHORE PANDA VS	CHANDRASEKHARPUR /199 /2017 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002168/2017
37	D-CRLMC/15275/2025 CRLMC/1883/2025	STATE OF ODISHA RAJU KHILLO VS	SARBESWAR SAHOO VS	POTTANGI /37 /2021 ADDL DISTRICT AND SESSIONS JUDGE CT/0000105/2021
38	D-CRLMC/15135/2025 CRLMC/1884/2025	STATE OF ODISHA SOUMYAKANTA SATPATHY @ ASHIS VS	MANAS KUMAR CHAND VS	HIRAKUD /37 /2016 A.D.J.,SAMBALPUR(Sambalpur) ST/0000051/2016
39	D-CRLMC/12968/2025 CRLMC/1885/2025	STATE OF ODISHA GOBINDA DANSENDA@GOBINDA DANSENDA VS	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /61 /2006 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000031/2008
40	D-CRLMC/14777/2025 CRLMC/1886/2025	STATE OF ODISHA(VIG.) TRAILOKYANATH SAHU VS	SOUMYA SEKHAR PARIDA VS	// S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL ICC/0000140/2022
41	D-CRLREV/15656/2025 CRLREV/273/2025	STATE OF ODISHA SANTOSH@SANTU BEHERA VS	RAMAKRISHNA NAIK VS	JODA /276 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000405/2022
42	D-MACA/19648/2025 MACA/636/2025	STATE OF ODISHA D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS	SANTOSH KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack) MIS.CASE/0000511/2019
43	D-MACA/21629/2025 MACA/637/2025	PRATIMA BARIK ANTARYAMI PRADHAN VS	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000005/2013
44	D-RPFAM/21419/2025 RPFAM/156/2025	MAMATA JENA VYASADEV MALLICK @ BYASADEB MALLIK VS	SOVENSWAR NAYAK VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Crp/0000061/2020
45	D-WP(C)/21336/2025 WP(C)/15112/2025	RASHMITA MALLIK TRILOCHAN NAYAK VS	BRAHMANANDA TRIPATHY VS	// () //
		MEMBER BOARD OF REVENUE, ODISHA, CUTTACK		

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46	D-WP(C)/21328/2025 WP(C)/15113/2025	RANGALATA BEHERA VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	BRAHMANANDA TRIPATHY VS	// 0 //
47	D-WP(C)/21720/2025 WP(C)/15114/2025	GOURANGA CHARAN TOLA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
48	D-WP(C)/21687/2025 WP(C)/15115/2025	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
49	D-WP(C)/19883/2025 WP(C)/15116/2025	SAROJA KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
50	D-WP(C)/21859/2025 WP(C)/15117/2025	SANYASI JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
51	D-WP(C)/21543/2025 WP(C)/15118/2025	SUKANTA MOHANTY VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
52	D-WP(C)/21936/2025 WP(C)/15119/2025	CHHABILAL PADHAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
53	D-WP(C)/21041/2025 WP(C)/15120/2025	PRAFULLA KUMAR DAS VS DEPUTY CHIEF LABOUR COMMISSIONER (CENTRAL), BBSR	RAMANATH ACHARYA VS	// 0 //
54	D-WP(C)/20142/2025 WP(C)/15121/2025	M/S ORIENT CONSTRUCTION PRIVATE LIMITED,SAMBALPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
55	D-WP(C)/21862/2025 WP(C)/15122/2025	PITABAS JENA VS STATE OF ODISHA	PAJNA SARITA MOHANTY VS	// 0 //
56	D-WP(C)/21035/2025 WP(C)/15123/2025	NATABARA BEHERA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
57	D-WP(C)/21036/2025	HARIHAR MAHANTA	LAMBIT SENAPATI	//

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	WP(C)/15124/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/21874/2025 WP(C)/15125/2025	SUDARSHAN SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
59	D-WP(C)/21876/2025 WP(C)/15126/2025	KANHA JENA @ TUNA JENA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
60	D-WP(C)/21825/2025 WP(C)/15127/2025	MOHINI SETHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
61	D-WP(C)/21866/2025 WP(C)/15128/2025	JOGENDRA JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
62	D-WP(C)/21875/2025 WP(C)/15129/2025	JITENDRA BARADA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
63	D-WP(C)/21738/2025 WP(C)/15130/2025	BIJAYALAXMI MOHAPATRA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
64	D-WP(C)/19191/2025 WP(C)/15131/2025	RITARANI SAMANTARA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
65	D-WP(C)/21914/2025 WP(C)/15132/2025	BHAGIRATHA LENKA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
66	D-WP(C)/15395/2025 WP(C)/15133/2025	SAMIR KUMAR MOHAPATRA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
67	D-WP(C)/14501/2025 WP(C)/15134/2025	GOKULANANDA NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
68	D-WP(C)/20574/2025 WP(C)/15135/2025	AUROMOHIT SHUVASWAGAT GIRI VS	SIDHARTHA DAS VS	// 0

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69	D-WP(C)/20983/2025 WP(C)/15136/2025	COLLECTOR,KEONJHAR MANOJ DAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// // ()
70	D-WP(C)/19677/2025 WP(C)/15137/2025	M/S. SEEMA ENTERPRISES, BBSR VS THE UNION OF INDIA	PRANAYA SAHOO VS	// ()
71	D-WP(C)/21849/2025 WP(C)/15138/2025	SWARNAPRAVA PRADHAN VS DEPUTY COMMISSIONER POLICE BHUBANESWAR-CUTTACK	SAMBIT KUMAR SWAIN VS	// ()
72	D-WP(C)/21032/2025 WP(C)/15139/2025	DHANAMATI SIKHA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()
73	D-WP(C)/21333/2025 WP(C)/15140/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	BRAHMANANDA TRIPATHY VS	// ()
74	D-ABLAPL/15500/2025 ABLAPL/6182/2025	MANASH RANJAN BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHOUDWAR /268 /2025 ()
75	D-ABLAPL/15507/2025 ABLAPL/6183/2025	NILAMADHAB JENA @ SIPU VS STATE OF ODISHA	ARCHANA BISWAL VS	BHADRAK TOWN /260 /2025 ()
76	D-ABLAPL/15514/2025 ABLAPL/6184/2025	SIDHESWAR DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /66 /2025 ()
77	D-ABLAPL/15536/2025 ABLAPL/6185/2025	RAJESH SINGH VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /116 /2025 ()
78	D-ABLAPL/15550/2025 ABLAPL/6186/2025	MANJULATA MUDULI @ MANJU LATA MUDULI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /398 /2025 ()
79	D-ABLAPL/14906/2025 ABLAPL/6187/2025	SK. LUKMAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAIRANGPUR (RURAL) /61 /2025 ()

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80	D-ABLAPL/15554/2025 ABLAPL/6188/2025	RAMA CHANDRA TARAI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BARANGA /150 /2025 () //
81	D-ABLAPL/15518/2025 ABLAPL/6189/2025	DEBASHIS @ DEBASIS ROUTRAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /64 /2025 () //
82	D-ABLAPL/15592/2025 ABLAPL/6190/2025	SUKUMAR MANDAL VS STATE OF ODISHA	RAJJEET ROY VS	SINGLA /81 /2024 () //
83	D-ABLAPL/15528/2025 ABLAPL/6191/2025	TUKUNA NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PIPLI /198 /2025 () //
84	D-ABLAPL/15531/2025 ABLAPL/6192/2025	PAPU @ NIRMAL BARIK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PIPLI /303 /2025 () //
85	D-ABLAPL/14685/2025 ABLAPL/6193/2025	RITIK SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /205 /2025 () //
86	D-ABLAPL/15593/2025 ABLAPL/6194/2025	HARI CHARAN MUNDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /99 /2025 () //
87	D-ABLAPL/15540/2025 ABLAPL/6195/2025	CHANDAN NAYAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHARATPUR PS /168 /2025 () //
88	D-ABLAPL/15605/2025 ABLAPL/6196/2025	BAIYA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /7 /2025 () //
89	D-ABLAPL/15548/2025 ABLAPL/6197/2025	BIJAYA SHANKAR DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATSINGPUR /95 /2023 () //
90	D-ABLAPL/14299/2025 ABLAPL/6198/2025	JAYANARAYAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	G.R.P.S. (TITILAGARH) /39 /2025 () //
91	D-ABLAPL/14106/2025	SANJEEB PATRA @ SANJIB KUMAR PATRA	DEBASNAN DAS	AUL /170 /2025

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	ABLAPL/6199/2025	VS STATE OF ODISHA	VS	() //
92	D-ABLAPL/15311/2025 ABLAPL/6200/2025	SOBHAN MOHANTY VS STATE OF ODISHA	DEVAPUTRA DIVYA JEEVAN MISHRA VS	MAHILA P.S.(BBSR) /102 /2025 () //
93	D-ABLAPL/15793/2025 ABLAPL/6201/2025	TUTU MALIK @ NITYANANDA MALIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PANIKOILI /120 /2025 () //
94	D-ABLAPL/15465/2025 ABLAPL/6202/2025	SAMPURNA SURYA MAHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATPUR /333 /2025 () //
95	D-ABLAPL/15739/2025 ABLAPL/6203/2025	PUSPANJALI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /105 /2025 () //
96	D-ABLAPL/15274/2025 ABLAPL/6204/2025	BABU @ PRAMOD KUMAR BISWAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (ASKA) /87 /2015 () //
97	D-ABLAPL/15744/2025 ABLAPL/6205/2025	AMIT KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /120 /2025 () //
98	D-ABLAPL/15618/2025 ABLAPL/6206/2025	CHAKARADHAR NAIK VS STATE OF ODISHA	DIPANKAR ACHARYA VS	HEMGIR /117 /2025 () //
99	D-ABLAPL/15428/2025 ABLAPL/6207/2025	OSIM @ WASHIM BARI VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	INDUSTRIAL ESTATE PS /128 /2025 () //
100	D-ABLAPL/15648/2025 ABLAPL/6208/2025	NAMITA RAO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	INFOCITY PS /190 /2025 () //
101	D-ABLAPL/15435/2025 ABLAPL/6209/2025	SHYAMAGHAN BHUJABAL @ SHYAMA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /13 /2025 () //
102	D-ABLAPL/15588/2025 ABLAPL/6210/2025	MD. ARIF KHAN VS	ASWINI KUMAR DASH VS	BARBIL /93 /2025 ()

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STATE OF ODISHA

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